

HIGH COURT OF ANDHRA PRADESH : AMARAVATI**MAIN CASE:****W.P(PIL) Nos.226 of 2020, 77, 85, 86, 87, 88, 89, 91 & 92 of 2021****PROCEEDINGS SHEET**

Sl. No.	DATE	ORDER	OFFICE NOTE
	09.07.2021	<p style="text-align: center;"><i>(Through Video-Conferencing)</i></p> <p>Mr. Srinivasa Rao Narra, Mr. Suresh Kumar Potturi, Mr. V. Ashok Ram, Mr. Simhachalam Karukola, Mr. Prabhunath Vasireddy, Mr. G.R. Sudhakar, learned counsel for the petitioners, are present.</p> <p>Heard Mr. Y.V. Ravi Prasad, learned Senior Counsel appearing as <i>Amicus Curiae</i>.</p> <p>Also heard Mr. S. Sriram, learned Advocate General, Mr. C. Sumon, learned Government Pleader appearing for the State and Mr. N. Harinath, learned Assistant Solicitor General of India, on behalf of the respondents.</p> <p>Memo dated 09.07.2021 is filed on behalf of respondent Nos.1 to 3 (State respondents) in W.P.(PIL).No.77 of 2021 and Memo dated 08.07.2021 is filed on behalf of respondent No.1 (Union of India) in W.P(PIL).No.226 of 2020.</p> <p>The Memo filed by the Union of India contains certain tabular forms but the print being very small, they are practically not legible. Mr. N. Harinath submits that he will file legible papers and will supply copies thereof to the counsel appearing for the petitioners.</p> <p>Since the projections with regard to availability of Liposomal amphotericin B injections as well as other drugs/injections are not very discernable, this aspect of the matter will be considered on the next date fixed.</p> <p>It is submitted by Mr. C. Sumon that on the last date when the matter was taken up for consideration, i.e., on 24.06.2021, the number of Mucormycosis (Black Fungus) cases in the State of Andhra Pradesh was 3087 and the figure as on 09.07.2021 is 3783, thus, there is a surge of 41/42 cases per day during this interregnum period. While 2334 patients have been discharged, 314</p>	

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		<p>patients have died and the number of active cases of Mucormycosis is 1135. He submits that on the last date of consideration, the figure of active cases of Mucormycosis stood at 1528.</p> <p>Mr. Y.V. Ravi Prasad has submitted that there appears to be discrepancy in the numbers projected in the Memo filed by the State as well as by the Union of India with respect to number of Mucormycosis cases in the State of Andhra Pradesh by a huge margin of about 1700.</p> <p>Both Mr. C. Sumon and Mr. N. Harinath will examine this aspect of the matter.</p> <p>It is submitted by Mr. C. Sumon that in the age group of 45+, out of 1,33,00,000 people, 93,32,000 were given first dose of vaccination and 25,23,000 were given second dose. In the age group of 18-45 (special sub group), first dose of vaccination was given to 22,33,000 persons and 28,000 had also got the second dose.</p> <p>Mr. C. Sumon has submitted that though initially there was a projection that 42 Pressure Swing Adsorption (PSA) Units will be given to the State of Andhra Pradesh, subsequently it has been pegged down to 28 and out of the same, five are already functional and 9 more Units have been received as on today. The projection given by the Union of India is that by 15.08.2021, all the pending PSA Units would be delivered.</p> <p>It is also submitted by Mr. C. Sumon that tenders have been called for for diesel generator sets which are required for operationalizing the PSA Units and within a period of about two to three weeks, all such sets are expected to be delivered.</p> <p>It is submitted by the learned counsel for the parties that out of 13 districts, 3 districts, namely, East Godavari, West Godavari and Chittoor, are having more cases of COVID-19 on a regular basis as compared to the rest of the districts.</p> <p>Mr. Y.V. Ravi Prasad has submitted that efforts</p>	

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		<p>should be made by the State Government to find out whether there is any incidence in particular areas so as to combat the pandemic more effectively by adopting different strategies. He has submitted that if there is large scale incidence in particular areas, steps may also be taken to declare such areas as containment zones and in that regard, he has highlighted the importance of micro-level management in arresting the spread of COVID-19.</p> <p>By the next date fixed, Mr. C. Sumon will place before the Court in a tabular form the positivity rate in each of the Districts over a period of last fifteen days and also indicate as to whether there is any definite pattern of spread of the virus in any particular areas or it is spreading without there being any definite pattern.</p> <p>Mr. Prabhunath Vasireddy has submitted that the number of deaths occurred because of COVID-19 has to be correctly reflected as compensation needs to be paid. This aspect of the matter will be considered on the next date fixed.</p> <p>Registry will list these cases again on 22.07.2021.</p> <p>ARUP KUMAR GOSWAMI, CJ NINALA JAYASURYA, J IBL</p>	